

आयकर अपीलीय अधिकरण, पुणे न्यायपीठ "ए" पुणे में  
IN THE INCOME TAX APPELLATE TRIBUNAL  
PUNE BENCH "A", PUNE

श्री डी. करुणाकरा राव, लेखा सदस्य  
एवं श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष

BEFORE SHRI D.KARUNAKARA RAO, AM  
AND SHRI VIKAS AWASTHY, JM

आयकर अपील सं. / ITA Nos.242 to 244/PUN/2016

Atul Medical & Rehabilitation Society,  
311, Dr Athawale Chambers,  
Opp Gavkari Tilak Path,  
Nashik - 422005  
PAN : AABAA0272E

..... अपीलार्थी /  
Appellant

बनाम v/s

CIT-1,  
Nashik

..... प्रत्यर्थी /  
Respondent

Assessee by : Withdrawal letter dated Nil  
Revenue by : Shri O.A. Mao, CIT

सुनवाई की तारीख / Date of Hearing :30.01.2019	घोषणा की तारीख / Date of Pronouncement: 30.01.2019
--	---

आदेश / **ORDER**

**PER BENCH :**

The captioned appeals are filed by the Assessee against respective orders of CIT-1, Nashik, dated 27.06.2012, 17.07.2009 and 27.06.2012.

2. The assessee filed letter dated Nil stating that it is not willing to pursue the appeals filed by it and want to withdraw the same.

3. Ld DR has no objection for withdrawal of the appeals by the assessee.

4. On perusal of the assessee's letter and having no objection from the side of Ld. DR, we allow the request of the assessee to withdraw the appeals. Accordingly, the grounds raised by the assessee in all the appeals are dismissed as 'withdrawn'.

5. In the result, all the appeals of the assessee are dismissed as 'withdrawn'.

Order pronounced in the open court on 30<sup>th</sup> day of January, 2019.

Sd/-

Sd/-

**(VIKAS AWASTHY)**

न्यायिक सदस्य / **JUDICIAL MEMBER**

**(D. KARUNAKARA RAO)**

लेखा सदस्य / **ACCOUNTANT MEMBER**

पुणे Pune; दिनांक Dated : 30<sup>th</sup> January, 2019.

GCVSR

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. The CIT-1, Nashik
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" Bench" Pune;
5. गार्ड फाईल / Guard file.

**आदेशानुसार/ BY ORDER,**

सत्यापित प्रति //True Copy//

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune